

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

196/241/242/ND/18

IN THE MATTER OF:

Mr. Pradeep Thapar & Ors.

Vs

M/s B.K. Gears Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 241/242

Coram:

R.VARDHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

Order delivered on 29.05.2018

For the Petitioner/applicant/OC :

For the Respondent :


ORDER

Learned counsel for the petitioner is present and represents that a couple of days may be granted to file the affidavit of service along with the tracking report in relation to the advance notice of the petition sent to the respondents. Taking into consideration the said representation a week's time is granted.

Post the matter on 14.06.2018.



(V.K.SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar
29.05.2018